

NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JODHPUR
SUPPLEMENTARY CAUSE LIST
BENCH NO. 1
(IN COURT NO. 3)
HON'BLE MR. JUSTICE SANGEET RAJ LODHA
MEMBER - MR. MANOJ BHANDARI
SATURDAY 14-07-2018 10:30 AM - 01:00 PM AND 2:00 PM TO 4:30 PM

CMA-(MACT OTHER INSURANCE COMPANY-BAJAJ ALLIANZ INS., CHOLAMANDALAM GEN INS., HDFC ERGO INS., ICICI LOMBARD INS., SHRIRAM GEN. INS. & MACT OTHER INS. MIXUP CASES), MACT WITHOUT INSURANCE CO. CASES,							
BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.							
Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
379	CMA	290	2012	SMT SAROJ & ANR	MOHD IMRAN & ANR	RAMESH PUROHIT LK PUROHIT MS SHEIKH	VINAY KOTHARI
CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.							
380	CMA	1514	2012	SATYA NARAYAN & ANR	SHANKAR LAL & ANR	RS MANKAD	
381	CMA	1746	2013	SMT HANTI BEN & ANR	GAJRAJ & ANR	DILIP KAWADIA GS RATHORE	
382	CMA	888	2013	THAKRA RAM	SUNIL KUMAR & ANR	LR CHOUDHARY RAJESH CHOUDHARY MR PATEL	
383	CMA	406	2014	MADAN LAL & ANR	MANGI LAL & ANR	VIKRAM CHOUDHARY	
384	CMA	942	2017	VINTA	PREM RAJ & ANR	RS MANKAD	VIPUL SOLANKI MP SOLANKI
385	CMA	3356	2017	NATHU LAL	SUMTI LAL & ANR	GS RATHORE	
386	CMA	1475	2017	BABU LAL REGAR	CHOLAMANDALAM INSURANCE COMPANY	MANISH PITALIA HARI SINGH	ADITYA SINGHI
387	CMA	2734	2017	SMT PAPPU KANWAR	SMT PREMI DEVI & ANR	RAMESH SIYAG RAVI PANWAR	
388	CMA	139	2018	LRS OF DHARMARAM	SHAITAN SINGH & ANR	LS JAKHANIYA	
HDFC ERGO GENERAL INSURANCE COMPANY LTD.							
389	CMA	1691	2015	RATANA & ANR	GULJAR KHAN & ANR	MANISH PITALIA HARI SINGH	VIPUL SOLANKI

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.							
390	CMA	1285	2013	LAXMI LAL	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD &	MANISH PITALLIA	MADAN LAL PUROHIT VINAY KOTHARI RAJESH
391	CMA	1630	2013	SMT RAEESA BEGUM & ANR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD &	MANISH PITALLIA HARI SINGH	VINAY KOTHARI
392	CMA	6	2014	LAXMAN SINGH	SAMPAT RAM	MR CHOUDHARY	MAHENDRA CHOUDHARY
393	CMA	848	2014	MADAN LAL & ANR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD &	MANISH PITALLIA	VINAY KOTHARI
394	CMA	2144	2016	SMT SHANTI BAI & ANR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD &	MANISH PITALLIA HARI SINGH	VINAY KOTHARI
SHRI RAM GENERAL INSURANCE COMPANY LTD.							
395	CMA	1240	2014	HEERA LAL	SHRIRAM GENERAL INSURANCE	BHARAT SHRIMALI	
396	CMA	1241	2014	HEERALAL	SHRIRAM GENERAL INSURANCE	BHARAT SHRIMALI	
397	CMA	1242	2014	BHAGDA RAM	SHRIRAM GENERAL INSURANCE	BHARAT SHRIMALI	VISHAL SINGHAL
398	CMA	1254	2014	HEERA LAL	SHRIRAM GENERAL INSURANCE	BHARAT SHRIMALI RAJESH BISHNOI	VISHAL SINGHAL
399	CMA	2464	2015	SHANKAR	SHRIRAM GENERAL INSURANCE	MANISH PITALLIA HARI SINGH	VISHAL SINGHAL
400	CMA	1741	2017	RAMESHWARLAL	BABU LAL	MANISH PITALLIA HARI SINGH	
MACT OTHER INSURANCE MIX UP FILES							
401	CMA	1750	2011	KRISHAN KUMAR SONI	OMVEER & ANR	PARWAT SINGH RATHORE	VIKASH SINGH
402	CMA	1937	2013	KANHAIYA LAL & ANR	MANAGER IFFCO TOKIO GENERAL INSURANCE	JAGIDSH VYAS	
403	CMA	476	2014	GEETA DEVI & ANR	VIKRAM & ANR	RAVI PANWAR	VISHAL SINGHAL
404	CMA	1023	2014	VIPIN	BASANT LAL & ANR	BHAGAT DADHICH	RAVINDRA PUROHIT TRS RATHORE MAMTA
405	CMA	1059	2014	SMT SUNDER BAI & ANR	RELIANCE GENERAL INSURANCE CO. LTD.	MANISH PITALLIA HARI SINGH	

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
406	CMA	1314	2014	NATHU LAL	RELIANCE GENERAL INSURANCE CO. LTD.	MANISH PITALIA HARI SINGH	VISHAL SINGHAL
407	CMA	1020	2014	VIPIN & ANR	BASANT LAL & ANR	BHAGAT DADHICH	MUKTESH MAHESHWARI SANTOSH CHOUDHARY
408	CMA	316	2015	HOMA & ANR	JAI SINGH YADAV	MANISH PITALIA	RK SINGHAL
409	CMA	2520	2015	GIRDHAR LAL JOSHI	CHIRAG BRAHMBHATT & ANR	RAVI PANWAR	VISHAL SINGHAL MUKUL SINGHAL
410	CMA	58	2015	SHANTI LAL	RGI CO LTD	MANISH PITALIA HARI SINGH	VISHAL SINGHAL SK MATHURE
411	CMA CONNECTED WITH 58/2015	57	2015	UDAI LAL	RGI CO LTD	MANISH PITALIA HARI SINGH	RK SINGHAL SK MATHURE
412	CMA	1974	2015	GOUTAM MEENA & ANR	PRABHU LAL DANGI & ANR	MANISH PITALIA HARI SINGH	
413	CMA	2044	2016	DANA RAM	RAJ KUMAR & ANR	SANJAY NAHAR	
414	CMA	552	2016	AMIRUDEEN & ANR	MUKESH KUMAR & ANR	SK SHANKHLA	
415	CMA	1405	2016	PAWAN DEVI & ANR	HARISH SOMANI & ANR	RAVI PANWAR	VISHAL SINGHAL
416	CMA	788	2016	AMIRUDEEN & ANR	MUKESH KUMAR & ANR	SK SHANKHLA	
417	CMA	2288	2016	SAVITA DEVI & ANR	RGI CO LTD	MANISH PITALIA HARI SINGH	SIKANDRA KHAN VISHAL SINGHAL
418	CMA	690	2017	SMT TIPU DEVI & ANR	HOSIYAR SINGH & ANR	RAVI PANWAR VIPIN KUMAR SHARMA	VIPIN SOLANKI
419	CMA	1263	2017	SMT VANITA PRAJAPAT	BALURAM & ANR	MANISH PITALIA HARI SINGH	ZAFAR KHAN TRS SODHA
420	CMA	135	2017	KALPANA & ANR	MANAGER IFFCO TOKIO GENERAL INSURANCE	MANISH PITALIA HARI SINGH	
421	CMA	529	2017	IFFCO TOKIO GEN INSURANCE	SMT ANGOORI & ANR	MUKTESH MAHESHWARI VANDANA BHANSALI	
MACT WITHOUT INSURANCE FILES							
422	CMA	180	2009	BHANWAR LAL	SMT MALUKA & ANR	RAJESH PANWAR SK SHANKHLA	LD KHATRI
423	CMA	1349	2011	RAJENDRA KUMAR	ARJUN RAM & ANR	DS THIND	VINOD PUROHIT SANJEEV PUROHIT
<p>Note- Stay Application no. 1152/2011(In CMA 2560/2011) is wrongly tagged and connected with file of CMA 1954/2011 (Dhanna ram v/s Manroop Ram & Anr.) in the main Cause list at Sr. No. 255 of Bench No.1 (Court No. 3).Actually original CMA No. 2560/2011 has been listed in the main cause list at Sr. No. 74 of Bench No. 6 (Court No. 10), therefore stay Application No. 1151/2011 (in CMA 2560/2011) is correctly and connected tagged with CMA 2560/2011 (Lrs. Naru Lal V/s Babulal & Anr.) listed in main Cause list at Sr. No. 74 of Bench No. 6 (Court No. 10).</p>							

NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JODHPUR
SUPPLEMENTARY CAUSE LIST
BENCH NO. 2
(IN COURT NO. 5)
HON'BLE MR. JUSTICE SANDEEP MEHTA
MEMBER - MR. SUNIL BENIWAL
SATURDAY 14-07-2018 10:30 AM - 01:00 PM AND 2:00 PM TO 4:30 PM

CMA - (MATRIMONIAL & FAMILY, LAND ACQUISITION)
CRIMINAL REVISION & CFA

CMA - (MATRIMONIAL & FAMILY CASES)							
Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
190	CMA	1975	2007	NARENDRA SINGH	MAMTA	SP ARORA	JP CHOUDHARY
191	CMA	5024	2011	SMT SONU & ANR	SMT SARBATI DEVI & ANR	SHAIENDRA KALA ANUJ KALAL MADHA RAM VISHNOI	DS THIND YASHPAL KHILERI
192	CMA	2888	2016	UNKAR	RAJI BAI	HARISH PUROHIT	
193	CMA	1823	2017	SMT MANJU	RAMESHWAR CHANGANI	SAJJAN SINGH RATHORE VS BHATI	
CMA (LAND ACQUISITION MATTERS)							
194	CMA	1008	2007	LRS OF JOGENDRA SINGH	PRATAP SINGH & ANR	SL JAIN HK JAIN R BHATNAGAR	DS DEV
195	CMA	1287	2007	CHINA SINGH & ANR	BAGGA SINGH	SUDESH KUMAR GUPTA	PRASHANT SHARMA
196	CMA	728	2018	NATIONAL HIGHWAY AUTHORITY	RAGHUVVEER SINGH SINGH & ANR	SATISH OJHA	SHAMBHOO SINGH
197	CMA	729	2018	NATIONAL HIGHWAY AUTHORITY	GIRDHARI SINGH & ANR	SATISH OJHA	SHAMBHOO SINGH
198	CMA	99	2018	RAJASTHAN STATE MINES & MINERALS	ROOG SINGH & 11 ANR	TRIBHUVAN GUPTA	
CRIMINAL REVISION							
199	CRLR	1263	2017	VIJAY KUMAR	ARJUN KUMAR & ANR	BHAGAT DADHICH	
CFA							
200	CFA	399	2011	SBBJ	HEERA LAL	OP PUNGLIA MS RATHORE CHANDRESH PUNGLIA	LILADHAR GAUR

NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JODHPUR
SUPPLEMENTARY CAUSE LIST
BENCH NO. 3
(IN COURT NO. 6)
HON'BLE MR. JUSTICE P.K. LOHRA
MEMBER - MR. RANJEET JOSHI
SATURDAY 14-07-2018 10:30 AM - 01:00 PM AND 2:00 PM TO 4:30 PM

CMA (MACT)- NATIONAL INSURANCE COMPANY LTD.

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
269	CMA	642	1999	NATIONAL INSURANCE COMPANY LTD	BHURAJI & ANR	SANJEEV JOHARI	SK SHARMA KR CHOUDHARY VARUN GUPTA KS CHOUDHARY
270	CMA	1390	2005	SMT SAVITA & ANR	CHHOTU LAL & ANR	AK ACHARYA KN VYAS SHER SINGH	MANOJ JOSHI ANIL BACHCHAWAT
271	CMA	1798	2006	GANESH & ANR	ABDUL RAHUF	RK CHARAN RAJENDRA CHARAN PRAGYA OJHA	TRS SODHA
272	CMA	685	2006	AMIT CHHABRA	UDA RAM & ANR	DRON KOUSHIK DINESH SINGH SHEKHAWAT CHENA RAM ARYA	DEVENDRA SINGH LD KHATRI
273	CMA	1052	2007	KRISHAN KANWAR	KAMAL SINGH & ANR	MC BISHNOI PR CHOUDHARY	PR MEHTA TRS SODHA
274	CMA	1804	2007	SMT SITA DEVI	JABAR SINGH & ANR	ANIL BHANDARI	
275	CMA	823	2007	SIKANDRA KHAN	DEVA RAM	MOINUDEEN BK MEHAR HAIDAR ALI	YASHWANT MEHTA SUNIL A VYAS RK SINGHAL
276	CMA	395	2008	MAHADEV	RAMDEEN & ANR	RAJESH PANWAR SK SHANKHLA AKHIL SWAMI RAMESH PANWAR	ANIL BACHCHAWAT MP GOSWAMI SR PALIWAL
277	CMA	456	2009	MAHESH AGARWAL	M/S UNITED CARRIERS & ANR	MANISH PITALIA	TRS SODHA DS THIND
278	CMA	637	2010	NATIONAL INSURANCE COMPANY LTD	SANTOSH DEVI & ANR	VASUDEV VYAS JAGDISH VYAS LALIT VYAS	DS DEV RS GILL
279	CMA	122	2010	NATIONAL INSURANCE COMPANY LTD	GANESH RAM & ANR	VASUDEV VYAS JAGDISH VYAS LALIT VYAS	DS DEV
280	CMA	4437	2011	VIJAY KUMAR	AMARJEET SINGH @ SADHU SINGH	RAJESH PANWAR	VIJAY JAIN DS THIND TRS SODHA
281	CMA	2534	2011	MALARAM	RANJEET SINGH	KR CHOUDHARY	LR PUNIYA VIPUL SOLANKI
282	CMA	1388	2011	JASVIR SINGH	NARAYAN & ANR	VIJAY JAIN	TRS SODHA
283	CMA	5003	2011	GETA DEVI & ANR	ARJUN RAM & ANR	NS KHILERI	TRS SODHA
284	CMA	336	2012	NATIONAL INSURANCE COMPANY LTD	FARID KHAN & ANR	R CHOUDHARY	DS THIND MOTI SINGH DHANPAT CHOUDHARY

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
285	CMA	398	2013	NATWAR SINGH	MAL SINGH	SK JOSHI	RAJESH MEHRA
286	CMA	2396	2015	SONA RAM & ANR	HAMID KHAN & ANR	SANJAY NAHAR	KAUSHAL GOUTAM TRS SODHA
287	CMA	1247	2015	DINESH KUMAR	NATIONAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	
288	CMA	831	2015	DHARAM SINGH	VIJAY KUMAR & ANR	MANISH PITALIA HARI SINGH	SUNIL A VYAS
289	CMA	2141	2016	SMT CHAMPA BAI & ANR	NATIONAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	KR MEGHWAL
290	CMA	1722	2016	PRAHLADROY	MADAN LAL	MANISH PITALIA HARI SINGH	KULDEEP VAISHNAV RAMESH PUROHIT

**NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JODHPUR**

**SUPPLEMENTARY CAUSE LIST
BENCH NO. 4**

(IN COURT NO. 7)

**HON'BLE MR. JUSTICE VIJAY BISHNOI
MEMBER - MR. SANDEEP SHAH**

SATURDAY 14-07-2018 10:30 AM - 01:00 PM AND 2:00 PM TO 4:30 PM

CMA (MACT)- UNITED INDIA INSURANCE COMPANY LTD.

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
263	CMA	1375	2005	SMT SHANTA	PRAKASH BHAI & ANR	MC BISHNOI PR CHOUDHARY	OP SINGHVI
264	CMA	2032	2006	VAZEER SINGH & ANR	ROOPA RAM	DEVENDRA SINGH DEV	BK VYAS MANOJ BHANDARI
265	CMA	402	2006	PRASHANT MEHTA	JANAK TRANSPORT CO & ANR	TRIBHUVAN GUPTA	ANIL UPADHYAY UCS SINGHVI LM LODHA
266	CMA	57	2008	RUGHNATH RAM & ANR	RAM CHANDRA	MC BISHNOI PR CHOUDHARY	
267	CMA	59	2008	BHALA RAM & ANR	RAMCHANDRA & ANR	MC BISHNOI PR CHOUDHARY ANAND BISHNOI MS CHOUDHARY	SUDHIR SHARMA SANJEEV SHARMA MP PAREEK ANIL KOUSHIK
268	CMA	760	2008	ANWAR KHAN	TIKAMA RAM & ANR	MC BISHNOI PR CHOUDHARY MS CHOUDHARY ANAND BISHNOI	UCS SINGHVI DEEPAN VYAS SS KAJI
269	CMA	394	2008	UNITED INDIA INSURANCE CO LTD	SMT BALJEET KAUR & ANR	MANOJ BHANDARI	DS DEV RS GILL HR CHAWLA JITENDRA KUMAR
270	CMA	3365	2011	BHERULAL	UNITED INDIA INSURANCE COMPANY LIMITED	MANISH PITALIA	AK DADHICH
271	CMA	5214	2011	SMT URMILA & ANR	KRISHNAVATAR YADAV	DILIP KAWADIA GS RATHORE	
272	CMA	1904	2011	PANNA RAM	JAGDISH & ANR	LR CHOUDHARY RAJESH CHOUDHARY MR PATEL	
273	CMA	1286	2013	KAMLESH	CHATAR SINGH & ANR	MANISH PITALIA HARI SINGH	ANIL BACHCHAWAT MP GOSWAMI SR PALIWAL
274	CMA	45	2014	MADHULAL	UNITED INDIA INSURANCE COMPANY LIMITED	MANISH PITALIA	
275	CMA CONNECTED WITH 45/2014	47	2014	SHANTI LAL	UNITED INDIA INSURANCE COMPANY LIMITED	MANISH PITALIA HARI SINGH	ANIL KOUSHIK
276	CMA	564	2015	SMT KALI DEVI & ANR	GURMEET SINGH & ANR	MANISH DADHICH	
277	CMA	1474	2015	SURAJMAL & ANR	MAHENDRA SINGH & ANR	MANISH PITALIA HARI SINGH	VK BHADU
278	CMA	1149	2016	KRISHNA DEVI & ANR	VIJAY PANCHAL & ANR	MANISH PITALIA HARI SINGH	LOVE JAIN UCS SINGHVI
279	CMA	2387	2017	UNITED INDIA INSURANCE CO LTD	REENA DEVI	ANIL KOUSHIK	

**NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JODHPUR**

**SUPPLEMENTARY CAUSE LIST
BENCH NO. 5
(IN COURT NO. 8)**

**HON'BLE MR. JUSTICE ARUN BHANSALI
MEMBER - DR. PRATISHTHA DAVE**

SATURDAY 14-07-2018 10:30 AM - 01:00 PM AND 2:00 PM TO 4:30 PM

CMA (MACT)- THE NEW INDIA ASSURANCE COMPANY LTD.

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
210	CMA	1223	2005	SMT FALU	POORNARAM & ANR	MC BISHNOI PR CHOUDHARY MS SOLANKI	SK CHANDA CK CHANDA RK VAISHNAV BL BISHNOI AMIT GAUR
211	CMA	469	2007	SMT ALI & ANR	SUKHBIR SINGH & ANR	RAJESH PANWAR AKHIL SWAMI SK SHANKHLA RAMESH PANWAR	VASDUDEV VYAS JAGDISH VYAS LALIT VYAS DEVENDRA DAVE
212	CMA	2408	2007	SMT GOMATI DEVI & ANR	GURUMEET SINGH & ANR	MC BISHNOI PR CHOUDHARY ANAND BISHNOI	DR LOONKAR
213	CMA	313	2009	SMT KIRAN	RAMESH CHANDRA & ANR	MANISH PITALIA	
214	CMA	1170	2010	HETRAM	RAMKISHAN & ANR	DS DEV PS KUMPAWAT	LD KHATRI
215	CMA	1348	2013	RASAL KANWAR & ANR	GAYAD SINGH & ANR	ANIL KOUSHIK	
216	CMA	493	2013	JAGDISH SINGH	NEW INDIA ASSURANCE COM LTD	MANISH PITALIA HARI SINGH	UCS SINGHVI SUMAN KISHORE MATHUR
217	CMA	1917	2013	SMT SANTOSH & ANR	KISHAN NATH & ANR	MANISH PITALIA HARI SINGH	SUNIL A VYAS YOGESH BOHRA
218	CMA	1916	2013	SMT PYARI DEVI & ANR	KISHAN NATH & ANR	MANISH PITALIA HARI SINGH	SUNIL A VYAS YOGESH BOHRA
219	CMA	1918	2013	BADRI LAL	KISHAN NATH & ANR	MANISH PITALIA HARI SINGH	SUNIL A VYAS YOGESH BOHRA
220	CMA	2455	2015	SMT SHANTA KANWAR & ANR	RANVEER SINGH & ANR	MANISH PITALIA HARI SINGH	JAGDISH VYAS
221	CMA	109	2016	MOHAN LAL	SHANKAR SINGH & ANR	SANJAY RAJ PALIWAL LALIT MENTIYA	NK MEHTA
222	CMA	2145	2016	RAJUNATH	NAFEES AHMED & ANR	MANISH PITALIA HARI SINGH	

NATIONAL LOK ADALAT
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JODHPUR
SUPPLEMENTARY CAUSE LIST
BENCH NO. 6
(IN COURT NO. 10)
HON'BLE MR. JUSTICE DINESH MEHTA
MEMBER - MR. PRITHVIRAJ SINGH JODHA
SATURDAY 14-07-2018 10:30 AM - 01:00 PM AND 2:00 PM TO 4:30 PM

CMA (MACT)- ORIENTAL INSURANCE COMPANY LTD.

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
201	CMA	1116	2001	INDER LAL	PRABHU LAL	SANDEEP SARUPARIA SUDHIR SARUPARIA	MAHESH THANVI
202	CMA	2716	2007	GORIYA	NANALAL & ANR	PR MEHTA P SHARMA GS BHATI ARUNA NEGI	AK DADHICH MAHENDRA TRIVEDI
203	CMA	575	2009	ORIENTAL INSURANCE & ANR	SMT PRAMJEET KAUR & ANR	VASUDEV VYAS JAGDISH VYAS LALIT VYAS	HEMANT JAIN MAHIPAL SINGH RATHORE
204	CMA	209	2012	NATHU RAM	DEVI SINGH	SANTOSH CHOUDHARY DILIP SINGH	SIKANDERA KHAN AK DADHICH
205	CMA	2694	2012	NIJAMUDDIN	ORIENTAL INSURANCE COMPANY LTD	SANJAY NAHAR	VARUN GUPTA NL JOSHI SUNIL JOSHI KIRTI JOSHI
206	CMA	1546	2013	SMT SUSHILA KANWAR & ANR	RAJU NATH & ANR	MANISH PITALIA	MUKUL SINGHVI
207	CMA	1284	2013	MANTRI NAYAK	M/S PASHUPATI NATH	MANISH PITALIA HARI SINGH	AK DADHICH
208	CMA	2285	2015	PUSHPA JOSHI	CHIRAG BRAHMBHATT & ANR	RAVI PANWAR	DK JOSHI TRS SODHA
209	CMA	1073	2015	KANHAIYA LAL	KISHORE SINGH & ANR	MC BISHNOI	DS NIMLA
210	CMA	45	2015	SMT SAJNA BAI & ANR	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA	ANIL KOUSHIK PAWAN OJHA
211	CMA	2315	2015	HEERA SINGH	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	MUKUL SINGHVI LK PUROHIT
212	CMA	2131	2015	VED PRAKASH	PUSHKAR	MANISH PITALIA HARI SINGH	SS SISODIA
213	CMA	2276	2015	DARBAR SINGH	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	
214	CMA	2274	2015	SMT PANI DEVI	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA	TRS SODHA
215	CMA	251	2016	BHARAT KUMAR	ABHAY SINGH DEORA	RAVI PANWAR	DS NIMLA
216	CMA	318	2016	SMT HANGAMI BAI	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	

Sno.	Case Type	Case No.	Case Year	Petitioner	Respondent	Pet Adv.	Res Adv.
217	CMA	314	2016	SMT MANGI BAI	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	
218	CMA	1217	2016	SMT BARJI BAI & ANR	GULSHER KHAN & ANR	MANISH PITALIA HARI SINGH	LD KHATRI
219	CMA	317	2016	KISHANLAL	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA	DINESH KUMAR JOSHI
220	CMA	1389	2016	JORAWAR SINGH	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	VARUN GUPTA
221	CMA	316	2016	KISHAN LAL	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	VINAY KOTHARI AK DADHICH
222	CMA	2395	2017	SMT SURAJ KANWAR & ANR	ORIENTAL INSURANCE COMPANY LTD	MANISH PITALIA HARI SINGH	UCS SINGHVI FARZAND ALI

Note- Stay Application no. 1152/2011(In CMA 2560/2011) is wrongly tagged and connected with file of CMA 1954/2011 (Dhanna ram v/s Manroop Ram & Anr.) in the main Cause list at Sr. No. 255 of Bench No.1 (Court No. 3).Actually original CMA No. 2560/2011 has been listed in the main cause list at Sr. No. 74 of Bench No. 6 (Court No. 10), therefore stay Application No. 1151/2011 (in CMA 2560/2011) is correctly and connected tagged with CMA 2560/2011 (Lrs. Naru Lal V/s Babulal & Anr.) listed in main Cause list at Sr. No. 74 of Bench No. 6 (Court No. 10).